## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

| TRANSFER PETITION NO.            |                                   |
|----------------------------------|-----------------------------------|
| COMPANY PETITION/APPLICATION NO. | CA /Ind -3398/252/HDB/2017        |
| NAME OF THE COMPANY              | Greenrays Enersol Pvt Ltd         |
| NAME OF THE PETITIONER(S)        | Greenrays Enersol Pvt Ltd         |
| NAME OF THE RESPONDENT(S)        | Registrar of Companies, Hydreabad |
| UNDER SECTION                    | 252                               |

## Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No.             | Signature |
|------------------------|-------------|------------------------------------|-----------|
| Darga Maby Banha       | PLS         | CSdmbasha@gmoull.com<br>9493851015 | Box       |
|                        |             |                                    |           |

## Counsel for Respondent(s):

|          | Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|----------|------------------------|-------------|------------------------|-----------|
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Heard, Mr. Darga Mabu Basha, PCS for the petitioner.

Post the case on 09.11.2017

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Member (Technical)

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Member (Judicial)